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A List of Stakeholders under Regulation 31 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016.								
C. Government Authorities								
Sr. No.	Name & Address of the Creditor	Amount claimed	Total	Amount Admitted	Documents submitted	Security details	Provision under 8A/ Relinquishment of Security	Reason for rejection of claim in full/part
1	Income Tax Department The Dy. Commissioner of Income Tax - 4(2)(1), Room No. 642, 6th floor, Aaykar Bhavan, M.K. Road, Mumbai - 400020	Principal: 7,09,64,15,770/-	7,09,64,15,770	7,09,64,15,770	Latest Orders and Demand Notice	Not Applicable	Not Applicable	Not Applicable
2	Sales Tax Sh. M.S. Deore, Dy. Commissioner of Sales Tax E-602, MUM-VAT-E-602, LTU-1, Mumbai, GST Bhavan, Old building, 3rd Floor, D wing, Mazgaon, Mumbai - 400010	Principal :7,50,42,697/- Interest :4,53,20,582/-	12,03,63,279	12,03,63,279	Assesemnt Orders and Demand Notice	Not Applicable	Not Applicable	Not Applicable
3	Income Tax Officer- TDS -1(2)(3)-Mumbai Room No. 809, 8th floor, K G Mittal Ayurvedic Hospital Building, Charni Road-W, Mumbai 400002	Principal :14,08,02,000/- Interest :4,27,36,000/- Other charges : 2,12,93,000/-	20,48,31,000	20,48,31,000	Assesemnt Orders and Demand Notice	Not Applicable	Not Applicable	Not Applicable

For GURUASHISH CONSTRUCTION PVT. LTD. IN LIQUIDATION


Authorised signatory